

**PROCEEDINGS OF THE DISTRICT JUDGE, KOZHIKODE**  
**Present :- Sri.S.Krishnakumar, District Judge**

Sub :- Estt - District Court, Kozhikode - Transfer and posting of staff  
members - Orders - Issued.

**ORDER NO. A1- 22/2022**

**Kozhikode, Dated :22.07.2022**

Due to administrative exigencies the following Order of transfer and posting of staff members are issued.

1. Sri.Rajesh.N (PEN 585951 ) Clerk , O/o Waqf Tribunal, Kozhikode is transferred and posted as such to Sub Court, Kozhikode Vice SI No 2.
2. Sri.Latheef. K.K (PEN 829884 ), Clerk , Sub Court, Kozhikode is transferred and posted as such to O/o Waqf Tribunal, Kozhikode Vice SI No 1.

The incumbents are not entitled for joining time.The Presiding officers concerned are directed to relieve the incumbents forthwith.

Sd/-

**DISTRICT JUDGE**

To

- 1.The Chairman, Waqf Tribunal, Kozhikode.
2. The prl Sub Judge, Kozhikode.

copy to

1. The Court Manager, District Court, Kozhikode.
2. The Senior Superintendent, District Court, Kozhikode.
3. The Junior Supdts. II/III/ IV, DSA, District Court, Kozhikode.
4. The Secretary, KCJSO, District Committee, Kozhikode.
5. The Secretary, KDJECCS Ltd. Kozhikode.
6. The File.      7. The Proceedings file.

// True Copy / Forwarded / By Order //

Sheristadar

